

**GOVERNMENT OF INDIA**  
**MINISTRY OF HOUSING AND URBAN AFFAIRS**  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 3582**  
**TO BE ANSWERED ON APRIL 03, 2023**

**BENEFICIARIES OF PMAY-U IN ASSAM**

**NO. 3582. SHRI KAMAKHYA PRASAD TASA:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) the details of cities covered under Pradhan Mantri Awas Yojana - Urban (PMAY-U) in the State of Assam and its ease for the people of Assam to avail this scheme;
- (b) the details of the houses sanctioned and constructed and the amount of grant given to the State Government in this regard in each district of Assam, phase-wise;
- (c) the details of beneficiaries in the State who have been provided house in various phases under the Scheme so far; and
- (d) the details of upcoming projects under PMAY-U in Assam?

**ANSWER**

**THE MINISTER OF STATE IN THE**  
**MINISTRY OF HOUSING AND URBAN AFFAIRS**  
**(SHRI KAUSHAL KISHORE)**

(a) 'Land' and 'Colonization' are State subjects. Schemes related to housing in their respective areas are implemented by States/ Union Territories (UTs). However, Government of India is supplementing the efforts of States/ UTs by providing Central assistance under Pradhan Mantri Awas Yojana-Urban (PMAY-U) since June, 2015 to provide pucca houses with basic amenities to all eligible urban beneficiaries.

Identification of eligible beneficiaries and implementation of projects under PMAY-U is the responsibility of State/ UT Governments concerned. All State/UT Governments prepare project proposals as per demand in consonance with scheme guidelines of PMAY-U. The project proposals are approved by the State Level Sanctioning and Monitoring Committee (SLSMC) headed by the Chief Secretary of respective States/UTs before consideration by Central Sanctioning and Monitoring Committee (CSMC) for sanctioning Central Assistance. Details of cities covered under PMAY-U are at Annexure-I.

(b) to (d) District-wise details of houses sanctioned, grounded for construction and completed as well as Central assistance sanctioned and released in the State of Assam under PMAY-U are at Annexure-II.

The implementation period of PMAY-U scheme which was earlier upto 31.03.2022, has since been extended up to 31.12.2024, except Credit Linked Subsidy Scheme (CLSS) vertical, to complete all the houses sanctioned under the scheme without changing the funding pattern and implementation methodology.

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## Details of cities covered in the State of Assam under PMAY-U

Sr. No.	District	Sr. No.	City
1	Bajali	1	Patacharkuchi
		2	Pathsala
2	Barpeta	1	Barpeta
		2	Barpeta Road
		3	Howli
		4	Sarbhog
		5	Sarthebari
3	Bishwanath	1	Biswanath Chariali
		2	Gohpur
4	Bongaigaon	1	Abhayapuri
		2	Bongaigaon
5	Cachar	1	Lakhipur
		2	Silchar
		3	Sonai
6	Charaideo	1	Moranhat
		2	Sonari
7	Chirang	1	Basugaon
		2	Bijni
		3	Kajalgaon
8	Darrang	1	Kharupatia
		2	Mangaldoi
9	Dhemaji	1	Dhemaji
		2	Silapathar
10	Dhubri	1	Bilasipara
		2	Chapar
		3	Dhubri
		4	Gauripur
		5	Golakganj
		6	Sapatgram
11	Dibrugarh	1	Chabua
		2	Dibrugarh
		3	Naharkatiya
		4	Namrup
12	Dima Hasao	1	Haflong
		2	Mahur
		3	Maibong
		4	Umrangso
13	Goalpara	1	Goalpara
		2	Lakhipur
14	Golaghat	1	Barpathar
		2	Bokakhat
		3	Dergaon
		4	Golaghat
		5	Sarupathar
15	Hailakandi	1	Hailakandi
		2	Lala
16	Hojai	1	Doboka
		2	Hojai
		3	Lanka
		4	Lumding
17	Jorhat	1	Jorhat
		2	Mariani
		3	Teok
		4	Titabor Town
18	Kamrup	1	North Guwahati
		2	Palasbari

Sr. No.	District	Sr. No.	City
		3	Rangia
19	Kamrup Metropolitan	1	Guwahati
20	Karbi Anglong	1	Baithalangso
		2	Bokajan
		3	Bokolia
		4	Diphu
		5	Dokmoka
		6	Howraghat
		7	Langhin
21	Karimganj	1	Badarpur
		2	Karimganj
22	Kokrajhar	1	Gossaigaon
		2	Kokrajhar
23	Lakhimpur	1	Bihpuria
		2	Dhakuakhana
		3	Narayanpur
		4	North Lakhimpur
24	Majuli	1	Majuli
25	Marigaon	1	Jagiroad
		2	Marigaon
26	Nagaon	1	Dhing
		2	Kampur
		3	Nagaon
		4	Raha
27	Nalbari	1	Nalbari
		2	Tihu
28	Sivasagar	1	Amguri
		2	Demow
		3	Nazira
		4	Simaluguri
		5	Sivasagar
29	Sonitpur	1	Dhekiajuli
		2	Jamugurihat
		3	Rangapara
		4	Tezpur
30	TAMULPUR	1	No.2 Goreswar
31	Tinsukia	1	Chapakhowa
		2	Digboi
		3	Doom Dooma
		4	Makum
		5	Margherita
		6	Tinsukia
32	Udalguri	1	Tangla
		2	Udalguri
33	West Karbi Anglong	1	Donkamokam
		2	Hamren

District-

wise details of physical and financial progress in the State of Assam under PMAY-U

Sr.No.	District	Construction of houses			Central assistance	
		Sanctioned (Nos)	Grounded (Nos)	Completed (Nos)	Sanctioned (₹Crores)	Released (₹Crores)
1	Bajali	956	820	359	14.34	6.48
2	Baksa	1,873	1,650	747	28.09	14.39
3	Barpeta	8,748	7,558	4,392	131.39	57.85
4	Bishwanath	1,944	1,799	1,150	30.20	22.43
5	Bongaigaon	2,095	1,650	768	31.67	15.96
6	Cachar	12,046	11,764	4,782	182.59	81.22
7	Charaideo	475	432	381	7.13	5.37
8	Chirang	2,333	2,109	1,308	35.01	21.02
9	Darrang	2,757	2,500	1,484	41.47	26.39
10	Dhemaji	5,283	4,610	2,309	79.27	38.13
11	Dhubri	19,250	18,591	12,881	289.11	168.52
12	Dibrugarh	5,761	5,097	1,651	87.28	40.78
13	Dima Hasao	4,064	3,952	1,584	60.96	36.54
14	Goalpara	2,535	2,448	1,710	38.03	21.75
15	Golaghat	5,157	4,354	1,595	77.70	45.31
16	Hailakandi	3,941	3,816	2,681	59.18	35.09
17	Hojai	2,346	2,207	1,691	34.97	21.90
18	Jorhat	3,490	3,021	1,881	53.83	37.88
19	Kamrup	2,157	1,986	1,210	32.49	19.02
20	Kamrup Metropolitan	3,128	2,843	2,517	62.95	56.95
21	Karbi Anglong	14,347	14,065	4,002	215.28	84.58
22	Karimganj	9,784	8,985	3,934	146.84	56.29
23	Kokrajhar	4,964	4,676	3,066	74.46	52.90
24	Lakhimpur	2,990	2,679	1,926	44.64	27.57
25	Majuli	Nil	Nil	Nil	Nil	Nil
26	Marigaon	3,633	3,206	2,048	54.59	29.88
27	Nagaon	6,420	5,767	3,533	96.73	67.70
28	Nalbari	3,087	2,838	1,545	46.37	21.78
29	Sivasagar	1,417	1,226	868	21.43	15.48
30	Sonitpur	16,370	15,901	6,267	245.53	122.51
31	SOUTH SALMARAMANCA CHAR	Nil	Nil	Nil	Nil	Nil
32	TAMULPUR	Nil	Nil	Nil	Nil	Nil
33	Tinsukia	6,058	5,919	3,163	91.32	48.95
34	Udalguri	1,019	822	477	15.30	7.30
35	West Karbi Anglong	1,048	1,021	426	15.72	8.26

Total	1,61,476	1,50,312	78,336	2,445.88	1,316.18
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